

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 1427
TO BE ANSWERED ON 26.07.2016**

1427. SCHEDULED CASTE SUB-PLAN

SHRI B. SRIRAMULU:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Scheduled Caste SubPlan (SCSP) and other outlay for the development of SCs have been reduced over the last five years;
- (b) whether the disbursement of funds for the welfare of SCs have been too slow and only picked up during the last quarter of the financial year; and
- (c) if so, the details thereof and the reaction of the Government thereto?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI VIJAY SAMPLA)

(a) As per information furnished by the NITI Aayog, the details of Gross Budgetary Support (GBS) of the Central Ministries/Departments and allocations under Scheduled Castes Sub Plan (SCSP) for 2011-12 to 2016-17 are as follows as per Statement 21 of Expenditure Budget Volume-I:

Year	Total GBS of the Central Ministries/ Departments (Rs. in Crore)	SCSP Allocation (Rs. in Crore)	% of SCSP to GBS
(1)	(2)	(3)	(4)
2011-12	335521.00	30551.00	9.10
2012-13	391027.00	37113.03	9.49
2013-14	419068.00	41561.13	9.91
2014-15	484532.45	50548.16	10.43
2015-16	260493.00	30824.61	11.83
2016-17	308110.00	38832.63	12.60

As per column -4 of the table above, percentage of SCSP allocation has increased during the last two years in comparison to the allocations of the previous years.

(b) No, Madam. Funds for the development of SCs are released to the State Governments/Union Territory Administrations/Implementing Agencies, as per extant instructions issued by Department of Expenditure, Ministry of Finance.

(c) Does not arise.
